

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.08.2022** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble  
Mr. Kanthi Narahari , Member (Technical)**

**For Judgement**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins) No 61/2021 & IA No 136,137,138,477,478/2021 &IA No 77/2022	NV Rama Raju V Rajkumar Ralhan	Mr. Avinash Krishnan Ravi	Krishna Grandhi

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Company Appeal(AT)(Ins) No 290/2022 & IA No 608,609/2022	Dr. Gopala Krishnan MS V Mr. Ravindra Beleyur	Raj kumar Jhabakh	A.K.Mylsamy Associates for Caveator
3.	Company Appeal(AT)(Ins) No 299/2022 & IA No 624/2022	Ozone Urbana Infra Developers Pvt Ltd V Mr. Sethuraman Mahadevan	J.Ramesh	
4.	Company Appeal(AT)(Ins) No 300/2022 & IA No 637,638,639/2022	Hotel milestonnez pvt ltd V State Bank of India	G.Rajan	

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 57/2022 & IA No. 112 & 113/2022	Sew Infrastructure Ltd Vs TVL Narsimha Rao	M. Naga Deepak	K.V.S.Sharma
6.	Comp App (AT)(CH)(Ins) No. 124/2022 & IA No. 289,290 & 291/2022	Carissa Inverstments LLC V InduTechzone P Ltd & Anr	Ashwini vaidialingam	Anirudh Krishnan-R2

7.	Comp App (AT)(CH)(Ins) No. 143/2022 & IA No. 330/2022	G. Sundharavadivelu V Indian Overseas Bank &anr	T. Sai Krishnan	Benjamin George
8.	Comp. App (AT)(CH)(Ins) No.192/2022 & I.A No.439,440/2022.	Kalyan Muppaneni V K Computers &anr WITH	Pawan Jhabakh	Y.Suryanarayana R1
9.	Comp. App (AT)(CH)(Ins) No.193/2022 & I.A No.441,442/2022.	Kalyan Muppaneni V K Computers &anr	Pawan Jhabakh	Y.Suryanarayana R1
10.	Comp. App (AT)(CH)No. 50/2021	Kondapaneni Narasimha Rao V TheRegistrar of Companies	Naresh Kumar Putrevu PCS	

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH) No. 19/2021 & IA.No.233/2021	S. Thilak V R. S. Mills Private Ltd & 2 others WITH	Surana & Surana	Ramani Shankar R1 & R2
12.	Comp App (AT)(CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	Ramani Shankar R1 & R2
13.	Comp App (AT)(CH)(Ins) No.155/2021 & IA No 312,313,314,358/2022	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju

14.	TA No. 218/2021 in Comp App (AT)(Ins) No. 978/2020	K. Sailendra& 6 Ors V Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	SrinivasarajuChitrapu	K. Sandhya Rani R1 S. Chidambaram PCS R3 & R4 Arpit Shukla R5 & R6
15.	TA No. 58/2021 (Comp App (AT) No. 149/2020) & IA No. 513,514/2021	EdalpodiyilMirshad&Ors V Ashraf Ali Patel &Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta-R1 R2-Notice Served on 19.09.2020

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreeshamerla, Member (Technical)**

**Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 283/2021 in Comp App (AT) No. 83/2020	Mr. P. Varadarajan and Ors V Dr. A. Jawahar Palaniappan&Anr	Pooja M. Saigal Gowtham Kumar	Utkarsh Joshi R2 Aditya Verma R1 T.K. Bhaskar

Copy to:

By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. Asst Registrar -PH No.: 044-2888 0504
2. For VC Link - nclatchennai@gmail.com